

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (CA)/46/2024 in Company Petition/40/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Feno Plast Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>H. Gangadhar</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Feno Plast Ltd</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

**IA (CA)/46/2024**

**Present:** Ld. Counsel Mr. M.V. Pratap Kumar for the Applicant.

Ld. Counsel for the Respondent.

For filing counter in the IA as well as in the main CP. **Matter is adjourned to 29.02.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**